NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.08/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No.60/2006		
NAME OF THE COMPANY	Tirupathi Roller Flour Mills Pvt Ltd		
NAME OF THE PETITIONER(S)	Girish Gupta & (2) Others		
NAME OF THE RESPONDENT(S)	Tirupathi Roller Flour Mills Pvt Ltd &(05) Others		
UNDER SECTION	397/398		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaran	Acs	9869056652	6

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri S. Chidambaram, Ld. PCS for the Petitioner and Shri S. Sai Vihari for Shri S. Mukudan, Ld. Counsels for the Respondent. The Learned Counsel has submitted a memo dated 20.12.2018 across the Bench. However, the details of plant and machinery situated in Hyderabad are not furnished. The Petitioners are directed to furnish all the details of plant and machinery within 3 days directly to the Auditor for the purpose of valuation. along with supporting details.

Member (T)

Member (J

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